

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-395/ND/2024

IN THE MATTER OF:

M/s Gravitate Ventures Private Limited

.....Applicant

SECTION

U/s 59 IBC

Order delivered on 11.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

This is a petition under Section 59 of the IBC seeking voluntary liquidation. Heard Ld. Counsel on behalf of Petitioner. Let notice be issued to the RoC and IBBI for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed.

In the meantime, the Petitioner is also directed to file copy of MCA master data showing that the Company is under liquidation and also the copy of extract of IBBI website indicating that the Company is under liquidation. List this matter on **30.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**